

Manufacture of Well-drilling Rigs in H.E.C., Ranchi

2071. Shri Kartik Oraon: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether well drilling rigs are being manufactured in the Heavy Engineering Corporation, Ranchi:

(b) if so, the present achievement of the H.E.C. in the field; and

(c) the number of such drilling rigs supplied to the Government of Bihar for use in the drought affected areas?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The Company plan to manufacture well drilling rigs from 1967-68 onwards. Initially, this will be confined to assembly from imported components. During 1967-68, 22 rigs are expected to be manufactured.

(c) Nil.

बाराणसी में ट्रेंडर कारखाना

2072. श्री निहाल सिंह :

श्री मोहन प्रसाद :

क्या औद्योगिक विकास तथा सवदाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बाराणसी जिले में रामनगर के पास एक ट्रेंडर कारखाना स्थापित करने का निर्णय किया है;

(ख) यदि हां, तो इस योजना का ध्येय क्या है; और

(ग) इस कारखाने की स्थापना कब तक हो जायेगी ?

औद्योगिक विकास तथा सवदाय-कार्य मंत्री (श्री कन्होहन शर्मा ग्रहणवत) : (क) से (ग). चौथी पंचवर्षीय योजना में उत्तर प्रदेश के बाराणसी जिले के रामनगर में क्षेत्री के ट्रेंडर और ग्रीजर बनाने

के लिए सरकारी क्षेत्र में एक परियोजना स्थापित करने का विचार किया गया था जो चोकोस्लोवाकिया के मेसर्स मोटोकोच से तकनीकी प्राथमिक संभाव्यता अध्ययन रिपोर्ट प्राप्त हो जाने और उसे लागू करने के बारे में अंतिम निर्णय किये जाने के पश्चात् ही की जायेगी। इस रिपोर्ट का पहला भाग जिसमें परियोजना की संभाव्यता और अर्थव्यवस्था का अध्ययन दिया हुआ है, 22-4-67 को प्राप्त हुआ और इस समय जांच की जा रही है। परियोजना पर निर्णय इस रिपोर्ट की विस्तृत जांच कर लेने के पश्चात् ही किया जायेगा।

Procurement and Storing Policy

2073. Shri G. S. Mishra: Will the Minister of Railways be pleased to state:

(a) the procurement and storing policy of Railways;

(b) the stores, which Railway Administration is largely procuring from Madhya Pradesh; and

(c) the number of stores belonging to Railways in Madhya Pradesh?

The Minister of Railways (Shri C. M. Poonacha): (a) The rules for procurement of stores for the Railways are, in accordance with the general policy of Government of India, based *inter alia* on the following principles apart from the normal principles of financial propriety:

(i) obtaining the best value for the money spent through the system of competitive tenders invited in the most open manner practicable;

(ii) encouraging indigenous industry consistent with economy and efficiency; and

(iii) encouraging cottage and small scale industries. The stores and equipment required for use on the Railways are pro-